

Capital Region Planning Board to Delhi Development Authority with regard to sale of land to private parties.

Production of ALH and LCA

1672. SHRI BOLLA BULLI RAMAIAH :
SHRI MULLPPALLY RAMACHANDRAN :
SHRI HARIN PATHAK :
SHRI M.V.V.S. MURTHY :

Will the PRIME MINISTER be pleased to state :

(a) the achievements made in the indigenous production of Advanced Light Helicopters and Light Combat Aircraft;

(b) the details of plans/targets fixed for complete indigenisation of such aircraft;

(c) whether the Governments are proposing a tie-up with some foreign companies in this regard;

(d) if so, the details thereof;

(e) the time by which the aircraft is likely to be handed over to the Air Force;

(f) the annual production of these aircraft; and

(g) the funds allocated to manufacture them on a large scale?

THE MINISTRY OF STATE IN THE MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES (SHRI SURESH PACHOURI) : (a) to (g) Three prototypes of the Advanced Light Helicopter (ALH), which has been developed by the Hindustan Aeronautics Limited with technical support from M/s Eurocopter, are in the final stages of flight testing. Upon desing freeze and certification, serial production of ALH will be launched, which will include progressive indigenisation of all subsystems and components to the maximum feasible extent. Meanwhile, a limited series programme for the production of 13 helicopters has commenced. The prototype of the naval version is undergoing ground tests.

Roll out of the first Light Combat Aircraft (LCA) technology demonstrator took place on 17 November 1995. This will undergo extensive ground testing before its first flight. Some companies abroad have been associated with the development of certain subsystems. A project for commercial production of the aircraft will be launched after the completion of its development. The effort is to secure induction of LCA in service by 2002.

[*Translation*]

Slum Dwellers

1673. SHRI NITISH KUMAR :
SHRI NAWAL KISHORE RAI :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the number of slum dwellers in small and big cities is on increase as a result of the new industrial development process in the country;

(b) if so, whether the Government have conducted any survey to estimate the average percentage of urban population living in those slums;

(c) if so, the details of the estimate; and

(d) if not, the reasons for not conducting such a survey?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SH. S.S. AHLUWALIA) : (a) to (d) Slum development being a State subject, the Central Government has not undertaken any specific comprehensive survey of slums in the country as a whole. It is estimated, however, that compared to an identified slum population of 27.92 million in 1981, the slum population in 1991 was 46.621 million, indicating an increase of about 67%. State-wise details of identified/estimated slum population in 1981 and 1991 are given in the attached Statement.

STATEMENT

Estimated slum population 1981 and 1991 (In Million)

S.No.	State/UT	Identified	Urban	Estimated
		Slum Population	Population	Slum Population
		1981	1991	1991
1.	Andhra Pradesh	2.86	17.81	4.29
2.	Arunachal Pradesh	-	0.10	0.02
3.	Assam	0.12	2.47	0.41
4.	Bihar	3.27	11.37	3.53
5.	Goa	0.02	0.48	0.08
6.	Gujarat	1.53	14.16	2.57
7.	Haryana	0.27	4.05	0.68
8.	Himachal Pradesh	0.08	0.44	0.09
9.	Jammu & Kashmir	0.63	1.84	0.61
10.	Karnataka	0.57	13.85	2.36
11.	Kerala	0.41	7.68	1.36
12.	Madhya Pradesh	1.07	15.35	2.77
13.	Maharashtra	4.31	30.50	6.66
14.	Manipur	0.02	0.51	0.09